

Listed on : 01.05.2017
Registrar Court No. : 1
Item : 39

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL) NOS. 7653-7654 OF 2016

Indrajit Mallah ... Petitioner(s)
VERSUS
State of Uttar Pradesh ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 29th September, 2016 when the Court was pleased to pass the following order:

"Issue notice both on the special leave petitions as also on the limitation."

There is sole Respondent/State in the instant matter and Show Cause Notice was issued to the sole Respondent/State through registered post A.D. on 2nd December, 2016.

Tracking report in respect of notice issued to the sole Respondent/State shows that item delivered at Lucknow GPO on 7th December, 2016 (Copy of tracking report is enclosed.)

Service of Show Cause Notice is incomplete.

The matter above-mentioned is listed before the Court of Registrar with this office report.

DATED this the 28th day of April, 2017.

COPY TO: ASSISTANT REGISTRAR

Mr. Krishan Pal Singh, Advocate (A.C.)

c4/dk

ASSISTANT REGISTRAR